

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:5119  
ANSWERED ON:10.12.2010  
STATE ELECTRICITY REGULATORY COMMISSIONS  
Deora Shri Milind Murl

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the government envisages to increase the share of renewable energy in total electricity consumption by 1 per cent each year;
- (b) if so, the details thereof;
- (c) the steps taken /being taken to ensure that corresponding targets are met by all State Electricity Regulatory Commissions (SERCs); and
- (d) the details of the mechanism set up by the Government to monitor the compliance of the directives of SERCs in this regard and to ensure timely achievement of the above targets?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): The present renewable power generation capacity of 18,321 MW as on 31.10.2010 corresponds to a share of about 11% in the total installed capacity and 4.4% in the electricity mix. It is envisaged that total renewable power generation capacity will increase to about 72,400 MW by 2022, corresponding to a contribution of around 15.9% in the then likely total installed capacity of 4,55,000 MW, with about 6.4% contribution to the electricity mix.

(c)&(d): The Electricity Act 2003 and subsequent guidelines under National Tariff Policy 2006 have made it obligatory upon SERCs to specify minimum percentages for purchase of renewable power (Renewable Purchase Obligations) taking into account availability of the renewable energy resources in the region and impact on retail tariffs. The Central Electricity Regulatory Commission (CERC) has been mandated to regulate the electricity sector in line with the provisions of the Act/ exercise necessary powers to enforce the same.